

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

90/14(1)/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.04.2018**

NAME OF THE COMPANY: M/s ITL Infotech Ltd.

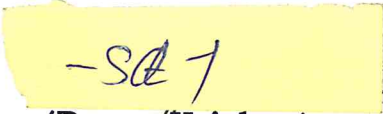
SECTION OF THE COMPANIES ACT: 14(1)

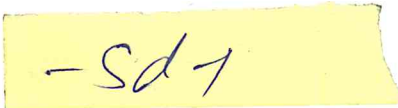
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: None

ORDER

Present none. Notice be issued to the petitioner returnable on 9th May,
2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**